

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-V

Sr. No.101

IB-1895(N)/2019

IN THE MATTER OF:

Mr.Ashok Agarwal

Vs.

M/s Amiten Polymenrs Pvt.

.....PETITIONER

....RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 09.08.2019

Coram:

Justice (Retd.) Rajesh DayalKhare, Hon'ble Member (Judicial)

SumitaPurkayastha,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Mr Pankaj Bhagat and Mr. Sadar Alam

For the Corporate Debtor

:

ORDER

On the second call of the matter, Ld Counsel Mr. Pankaj Bhagat and Mr. Sadar Alam on behalf of the petitioner (Operational Creditor) appeared before the Tribunal.

The matter is to be listed on 09.08.2019.

-Sd-

(Sumita Purkayastha)

MEMBER (TECHNICAL)

-Sd-

(Rajesh Dayal Khare)

MEMBER (JUDICIAL)

Dated 09.08.2019.